

## LIST OF STAKEHOLDERS

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016**

**Name of the Corporate Debtor: Abhijeet Hazaribagh Toll Road Limited**

**Date of commencement of liquidation: 07<sup>th</sup> November 2022**

**List of stakeholders as on: 07<sup>th</sup> December 2022 (being the last date for submission of claims)**

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Secured financial creditors	4	536,17,99,740.73	4	523,58,89,544.52	-	12,59,10,196.21	-	1	
2	Unsecured financial creditors	-	-	-	-	-	-	-	2	
3	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
4	Operational creditors (Employees)	1	7,47,826.00	1	4,51,000.00	-	2,96,826.00	-	4	
5	Operational creditors (Government Dues)	-	--	-	-	-	-	-	5	
6	Operational creditors (other than Workmen, Employees and Government Dues)	2	52,81,186.00	1	51,74,986.00	-	1,06,200.00	-	6	
7	Other stakeholders, if any (other than financial creditors and operational creditors)	--	-	--	-	-	-	-	7	
<b>Total</b>		<b>7</b>	<b>536,78,28,752.73</b>	<b>6</b>	<b>524,15,15,530.52</b>	<b>-</b>				

**Annexure-1**

**Name of the Corporate Debtor: Abhijeet Hazaribagh Toll Road Limited**

**Date of commencement of liquidation: 07<sup>th</sup> November 2022**

**List of stakeholders as on: 07<sup>th</sup> December 2022 (being the last date for submission of claims)**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that maybe set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	07-12-2022	199,33,61,406.31	198,28,43,484.20	TERM LOAN	As per Note 1	Yes	As per Note 1	As per Note 2	37.83	NIL	NIL	105,17,922.11	NIL	
2	Punjab National Bank	01-12-2022	167,32,02,550.00	167,32,02,550.00	TERM LOAN	As per Note 1	Yes	As per Note 1	As per Note 2	31.92	NIL	NIL	NIL	NIL	
3	India Infrastructure Finance Company Limited	16-02-2022	107,62,59,794.56	107,62,59,794.56	TERM LOAN	As per Note 1	Yes	As per Note 1	As per Note 2	20.53	NIL	NIL	NIL	NIL	
4	Bank of Baroda	07-12-2022	61,89,75,988.86	50,35,83,714.76	TERM LOAN	As per Note 1	Yes	As per Note 1	As per Note 2	9.61	NIL	NIL	11,53,92,274.10	NIL	

Note:

- 1) Security Interest taken as per Loan Sanction letter. Since amount was not there, hence unable to mention. Also Security Interest will be shared on pari passu basis with other lenders
- 2) Undertaking given by project sponsors M/s Abhijeet Infrastructure Ltd, M/s Abhijeet Road Ltd. and M/s Corporate Ispat Alloys Ltd.

**Annexure-2**

**Name of the Corporate Debtor: Abhijeet Hazaribagh Toll Road Limited**

**Date of commencement of liquidation: 07<sup>th</sup> November 2022**

**List of stakeholders as on: 07<sup>th</sup> December 2022 (being the last date for submission of claims)**

**List of unsecured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
NIL												

**Annexure-3**

**Name of the Corporate Debtor: Abhijeet Hazaribagh Toll Road Limited**

**Date of commencement of liquidation: 07<sup>th</sup> November 2022**

**List of stakeholders as on: 07<sup>th</sup> December 2022 (being the last date for submission of claims)**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NIL													

**Annexure-4**

**Name of the Corporate Debtor: Abhijeet Hazaribagh Toll Road Limited**

**Date of commencement of liquidation: 07<sup>th</sup> November 2022**

**List of stakeholders as on: 07<sup>th</sup> December 2022 (being the last date for submission of claims)**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	-	SANJEEV KUMAR MISHRA	20-04-2022	7,47,826.00	4,51,000.00	NIL	SALARY	0.01			2,96,826.00		

**Annexure-5**

**Name of the Corporate Debtor: Abhijeet Hazaribagh Toll Road Limited**

**Date of commencement of liquidation: 07<sup>th</sup> November 2022**

**List of stakeholders as on: 07<sup>th</sup> December 2022 (being the last date for submission of claims)**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
NIL														

**Annexure-6**

**Name of the Corporate Debtor: Abhijeet Hazaribagh Toll Road Limited**

**Date of commencement of liquidation: 07<sup>th</sup> November 2022**

**List of stakeholders as on: 07<sup>th</sup> December 2022 (being the last date for submission of claims)**

**List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	SBICAP TRUSTEE COMPANY LTD	05-12-2022	51,74,986.00	51,74,986.00	SERVICE FEE FOR SECURITY TRUSTEE	NIL	-	-	0.10	NIL	NIL	-	NIL	
2	LINK INTIME INDIA PVT LTD	28-11-2022	1,06,200.00	-	SERVICE FEE FOR DEPOSITORY CONNECTIVITY	-	-	-	-	-	-	1,06,200.00	-	WRITTEN APPROVAL NOT PROVIDED AGAINST CLAIM

**Annexure-7**

**Name of the Corporate Debtor: Abhijeet Hazaribagh Toll Road Limited**

**Date of commencement of liquidation: 07<sup>th</sup> November 2022**

**List of stakeholders as on: 07<sup>th</sup> December 2022 (being the last date for submission of claims)**

**List of other stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted